OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQS), TIS HAZARI, DELHI

OFFICE OF CHAIRPERSON (ELECTION COMMITTEE), DBA ELECTIONS-2024

No. 29251 No. ______/EC/DBA/2024

Dated 21.08.2024

2 1 AUG 2024

To.

Sh. Atul Kumar Sharma,

Hony. Secretary,

Bar Association of Delhi,

Tis Hazari Courts, Delhi.

Sub: Preparation of digital signatures of Hony. Secretary, Bar Association of Delhi, Tis Hazari Courts, Delhi, in compliance of directions issued by Hon'ble High Court of Delhi on 09.08.2024.

Sir,

In terms of the minutes of the meeting dated 09.08.2024 of the Hon'ble Committee for Audit of Rules and Measures, of the Hon'ble High Court of Delhi, the undersigned has been directed to coordinate with the Bar for obtaining the digital signatures of the Hony. Secretary.

It is requested that since the same is required for the purposes of preparation of proximity cards, to be used during casting of the vote by the Ld. Members of the Bar, the same may be expeditiously got prepared.

Accordingly, you are requested to get your digital signatures prepared at the earliest.

Chairperson, Election Committee
Delhi Bar Association 2024

Copy to- 29252-29257

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1) The Registrar General, Hon'ble High Court of Delhi, New Delhi.

2) The Worthy President, Delhi Bar Association, THC, Delhi.

PS to Ld. Principal District & Sessions Judge (Hqs), THC, Delhi.
 PS to Ld. Principal District & Sessions Judge (West), THC, Delhi.

5) M-Charge, Caretaking Branch (HQ), THC, Delhi.

The Dealing Assistant, Website Committee, Tis Hazari Courts, Delhi with directions to upload on the official website of Delhi District Courts, Tis Hazari Courts, Delhi.

(Sh. Nikhil Chopra) Chairperson, Election Committee Delhi Bar Association 2024